

**GOVERNMENT OF INDIA  
CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:995  
ANSWERED ON:27.07.2015  
Exclusion of Humayun's Tomb from Protected Monuments  
Reddy Shri Ch. Malla

**Will the Minister of CULTURE be pleased to state:**

GOVERNMENT OF INDIA  
MINISTRY OF CULTURE  
LOK SABHA  
UNSTARRED QUESTION NO.995  
TO BE ANSWERED ON 27.7.2015  
SRAVANA 5, 1937 (SAKA)

EXCLUSION OF HUMAYUN'S TOMB FROM PROTECTED MONUMENTS

995. SHRI CH. MALLA REDDY:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Archeological Survey of India has sought changes in the Ancient Monuments Act of 1958;
- (b) if so, the details of changes sought by the ASI in the Ancient Monuments Act of 1958;
- (c) whether the Humayun's Tomb to be excluded from the purview of the law of 1958;
- (d) if so, the reasons therefor; and
- (e) the present status of Humayun's Tomb?

**Answer**

ANSWER

MINISTER OF STATE, CULTURE AND TOURISM (INDEPENDENT CHARGE) AND MINISTER OF STATE, CIVIL AVIATION

(DR. MAHESH SHARMA)

(a)&(b) Archaeological Survey of India has proposed to amend the Ancient Monuments and Archaeological Sites and Remains Act, 1958 and has started the process of reviewing the Act including provisions on restrictions for construction near the monuments.

(c) No, Madam.

(d) Does not arise.

(e) The Humayun's Tomb in Delhi is a monument of national importance under the purview of the Ancient Monuments and Archaeological Sites and Remains Act, 1958.